

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO.1

Service Tax Appeal No.21233/2014

(Arising out of Order-in-Original No.BEL-EXCUS-000-COM-BHR-013(ST)-13-14 dt.
14.01.2014 passed by the Commissioner of Service Tax, Belgaum)

Latha G Khona,

No.7/A, Inna Reddy Colony,
Infantry Road, Cantonment Road,
Bellary – 583 101.

Appellant(s)

Versus

**Commissioner Of Central
Excise,**

7th Floor, Trade Centre,
Bunts Hostel Road,
Mangalore 575 003.
Karnataka.

Respondent(s)

Appearance:

Mr. B.G. Chidananda, Advocate for the Appellant

Mr. H. Jayathirtha, Superintendent(AR) for the Respondent

CORAM:

HON'BLE Dr. D.M. MISRA, MEMBER (JUDICIAL)

**HON'BLE Mr. PULLELA NAGESWARA RAO,
MEMBER (TECHNICAL)**

Date of Hearing: 13/07/2023

Date of Decision: 13/07/2023

Per : DR. D.M.MISRA

The appeal is allowed. For order, see order of date
in Service Tax appeal No.21232 of 2014.

(D.M. MISRA)
MEMBER (JUDICIAL)

(PULLELA NAGESWARA RAO)
MEMBER (TECHNICAL)

Raja...